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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.07.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 08.07.2025 were not taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	MSTC Ltd.	Pallavi Pratap	Charu Bansal
	(Ins) No. 533 of	Vs.		Vaijayant Paliwal
	2019 & I.A. No.	SPS Steel Rolling Mills Ltd. &		Nikhil Mathur-R2
	2447 of 2021	Ors.		Anup Kumar-R3
	Part Heard			
		With		
2.	Comp. App. (AT)	SPS Steels Rolling Mills Ltd. &	Anup Kmar	Pallavi Pratap
	(Ins) No. 944 of	Anr.		Abhijeet Sinha
	2022 & I.A. No.	Vs.		Vaijayant Paliwal
	2679 of 2022	MSTC Ltd. & Anr.		Nikhil Mathur-R2
	Part Heard			
3.	Comp. App. (AT)	MSTC Ltd.	Pallavi Pratap	Aakarshan Sahay
	(Ins) No. 27 of	Vs.		Daman Singh
	2022 & I.A. No.	Crest Steel & Power Ltd. & Ors.		
	90 of 2022			
	Part Heard			
		With		
4.	Comp. App. (AT)	MSTC Ltd.	Pallavi Pratap	Nishtha Sachdeva
	(Ins) No. 913 of	Vs.		
	2021 & I.A. No.	Crest Steel & Power Pvt. Ltd.		
	2458 of 2021			
	Part Heard			